

**BEFORE THE NATIONAL GREEN TRIBUNAL, WESTERN
ZONE BENCH, PUNE**

Appeal No. 55/2018

BETWEEN :-

Mandovi Shipyard Private Limited

...Appellant

V/s

The Goa Coastal Zone Management Authority

and Others

... Respondents

AFFIDAVIT

I, Punda Shankar Kerkar, son of late Shankar Kerkar, major in age, Indian National, residing at Aquem, Margao, Goa, Director of Appellant abovenamed, do hereby on solemn affirmation states and submits as under: -

1. I say that the instant appeal is filed against the Impugned Order dated 06/07/2022 whereby the Respondent No.1 directed the Appellant to demolish the Security Cabin located in Survey No. 307/1 village Loutolim more particularly marked on the plan attached to Impugned Order; further to stop the activities on site in the property bearing Survey No.307/1 till necessary permissions /NOC from competent authority including the Respondent, if any, are obtained in accordance with law.
2. I say that the Security Cabin marked in the Plan attached to the Impugned Order dated 06/07/2018 (Annexure A {pages 20 to 42}) has been demolished on 15/09/2022 and the land has been restored to its original conditions. Copy of letter dated

JSK

16/11/2022 alongwith photographs addressed to Respondent No.1 are attached hereto as ANNEXURE – A colly.

3. I say that with the demolition of the said security cabin the Impugned Order dated 06/07/2018 stands duly complied to that extent by the Appellant. Further, there are no other structures marked on the plan attached to Impugned Order within NDZ / CRZ area.

4. I say that the foregoing contents are true to my own knowledge.

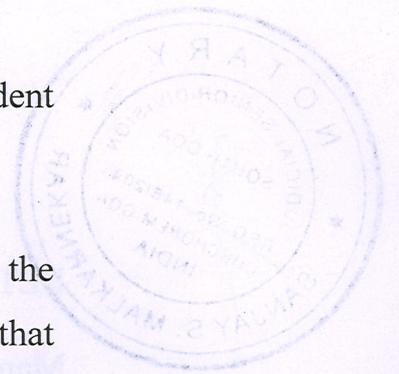
Solemn affirmed by me at Margao, Goa on this 18th day of November 2022.

[Handwritten signature]

DEPONENT

Solemnly affirmed before me by
Puuda Kerkar
who is identified to me by
to whom I personally know on
this 18th day of NOV. 2022
Sr. No. 232/18-11-2022

[Signature of Sanjay S. Malkarnekar]
SANJAY S. MALKARNEKAR
NOTARY
SOUTH GOA (INDIA)



Mandovi Shipyard Private Limited

'Visa Plaza', 6th Floor, Near Hari Mandir, MARGAO - GOA. TEL : 2737224

CIN No. U35111GO1999PT000088

Ref.

Ref No.: MSPL/076 /11/2022

Date :
Dated: 16/11/2022

To
Member Secretary,
The Goa Coastal Zone Management Authority,
Office: 4th floor, Dempo Towers,
Patto, Panaji Goa. Pin: 403001.

- Ref: (i) Your Order dated 06/07/2018 passed by The Goa Coastal Zone Management Authority in Case No. GCZMA/SAL/LOUT/10-11.
(ii) Appeal No.55 /2020 filed by us before the National Green Tribunal, Pune.
(iii) Property bearing Survey No. 307/1, situated at Racaim of Loutolim Village.

Sir,

We submit that we have demolished the Security Cabin as marked in the Plan attached to the aforesaid Order dated 06/07/2018 in the property bearing Survey No.307/1, Loutolim village. Photographs of Security Cabin before and after demolition are attached hereto.

O/o Member Secretary *Deek 17/11/22*
Goa Coastal Zone Management Authority
C/o Department of Environment & Climate Change
Dempo Tower 4th Floor
Patto Plaza Panaji Goa - 403001

Yours faithfully,

MANDOVI SHIPYARD PVT. LTD.

S. S. Kerkar
S. S. KERKAR
Director

Encl.: Photographs (before and after) of the Security Cabin.

